

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1657

TO BE ANSWERED ON THE 8th MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

STOPPAGE OF FREEDOM FIGHTERS PENSION

1657. SHRI GUTHA SUKENDER REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has stopped the Swatantrata Sainik Samman Pension being given to freedom fighters;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by the Government to continue the scheme/ disburse pension to freedom fighters?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) to (c): The Government has not stopped the Swatantrata Sainik Samman Pension being given to freedom fighters. Disbursement of freedom fighter pension is a regular process done through banks on fulfilling the stipulated provisions of the Swatantrata Sainik Samman Pension Scheme. This Ministry has set up a Pension Disbursement Monitoring Cell (PDMC) to monitor disbursement of the freedom fighter pension. Further, this Ministry convenes meetings with the officers of the banks from time to time so that the freedom fighter pension may be disbursed smoothly to the freedom fighter pensioners.
